

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 41/TT/2022

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2024 of Asset I- 420 kV, 1 X 80MVAR, 3-Ph Bus Reactor in existing GIS bays at 400/220 kV Misa GIS Sub-station (Extn.), Asset II- 2 Nos. 132 kV line bays at Biswanath Chariyal Sub-station (for termination of Biswanath Chariyal-Itanagar (Arunachal Pradesh) 132 kV D/C (Zebra Conductor) line – line under TBCB) and Asset III- 2 Nos. 400 kV (GIS) bays at Silchar and 2 Nos. 400 kV (GIS) bays along with 2X 80 MVAR Switchable Line Reactors at Misa for 400 kV D/C (Quad) Silchar-Misa Transmission line (Line under TBCB scope) under "POWERGRID works associated with the North Eastern Region Strengthening Scheme-II, Part-B (NERSS-II-B)"
- Date of Hearing** : 9.1.2023
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Assam Electricity Grid Corporation Limited and 6 others
- Parties Present** : Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Rastogi, PGCIL
Shri Zafrul Hassan, PGCIL
Shri Vipin Joseph, PGCIL

Record of Proceedings

The case was called out for virtual hearing.

2. The learned counsel appearing on behalf of NER-II Transmission Limited, Respondent No. 8, sought an adjournment as the arguing counsel is unavailable. Considering the request of learned counsel, the matter was adjourned by the Commission.
3. The matter shall be listed for hearing on 9.2.2023 along with Petition No. 134/MP/2021.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

